



Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE

Minutes of the Norms Committee – 3 Meeting No. NC/3/MEET/Dec/202324/17 dated 04/12/2023 (Manual Cases) held under the Chairmanship of Shri Rajiv Kumar Soni, Jt. DGFT for considering the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2023 pertaining to Chemical and Allied products falling under Chapter 29 and 30.

2. Following members were present in the Meeting:

S.N.	Name & Designation	Department
(i)	Shri D.N. Mathur, Technical Expert	Consultant (Pharma)
(ii)	Shri Shaish Kumar, Technical Expert	Consultant (Chemical)
(iii)	Shri Nand Lal, Technical Expert	Consultant (Chemical)
In attendance		
(i)	Shri Raman Kumar, Deputy DGFT	DGFT
(ii)	Shri Uttam Dey Sarkar, ASO	DGFT

3. The Norms Committee has taken decision only with respect to technical aspect/ wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

Minutes of Meeting for Manual Cases held on 04/12/2023.

Case No.	A-1
Meeting No.	NC/3/MEET/Dec/202324/17
Date	04/12/2023
Firm's Name	M/s Privi Speciality Chemicals Limited
HQ F. No.	01/82/162/00002/AM23/DES-III [P-32923]
Office of Development Commissioner, SEEPZ Special Economic Zone, Mumbai D.O. Letter No. & date:	SEEPZ-SEZ/EOU/99/05-06/Vol-III/11754 dated 19.07.2022
Advance Authorisation	Not issued yet
Subject:	Request of M/s Privi Speciality Chemicals Limited for fixation of ad-hoc norms of 30 export products forwarded by Office of Development Commissioner, SEEPZ, SEZ, Mumbai.
Decision: The Committee considered the case as per agenda and it was decided to call the firm for attending Personal Hearing before Norms Committee to explain its case alongwith following information / documents from the firm: (i) CoA for import item and export product from Foreign Supplier.	

Case No.	A-02				
Meeting No.	NC/3/MEET/Dec/202324/17				
Date	04/12/2023				
Firm's Name	M/s Indo Amines Limited				
HQ F. No.	N/A				
RLA F. No.	03/94/040/00303/AM21				
Advance Authorization No. and Date:	0310837937 dated 27.08.2020				
Subject:	Request of M/s Indo Amines Limited for inclusion of additional export products in respect of Advance Authorization No. 0310837937 dated 27.08.2020				
Decision: The Committee considered the case as per agenda and it was decided to fix the ad-hoc input output norms under para 4.07 of HBP as per details below or as applied by firm whichever is lower: -					
Sl. No.	Export Product	Qty.	Sl. No.	Import Items	Qty.
1	Tallow Amine (IAL TA)	1 kg	1	C 16 18 Fatty Acid	1.57 kg
			2	Ni Catalyst	0.001 kg.
or					
2	Stearyl Amines 100 (IAL SA 100)	1 kg	1	C 16 18 Fatty Acid	1.80 kg
RA concerned may take further necessary action as per above decision of NC.					

Case No.:	A-03
Meeting No.	NC/3/MEET/Dec/202324/17
Date:	04/12/2023
Firm's Name :	M/s Riddhi Pharma
HQ F. No. :	N/A
RLA F. No.	03/AX/040/00895/AM23
Advance Authorization No. and Date:	3411003202 dated 28.12.2022
Subject:	Request of M/s Riddhi Pharma for correction in spelling mistake for SION A 2564 in import item no. 2 in respect of Advance Authorization No. 3411003202 dated 28.12.2022

Decision: The Committee considered the case as per agenda and it was decided to fix the ad-hoc input output norms under para 4.07 of HBP as per details below or as applied by firm whichever is lower: -

Export product	Qty.	Sl. No.	Import items	Qty.
2-Amino, 3,5 Dibromo Benzaldehyde	1 kg	1	Sodium Borohydride	0.336 kg.
		2	Manganese Dioxide	1.44 kg.
		3	Tetra Hydrofuran	1.67 kg.
		4	Methanol	2.00 kg.
RA concerned may take further necessary action as per above decision of NC.				

Case No.	A-04
Meeting No.	NC/3/MEET/Dec/202324/17
Date	04/12/2023
Firm's Name	M/s Encube Ethicals Private Limited
HQ F. No.	N/A
RLA F. No.	03/94/040/00272/AM17/DES-III)
Advance Authorization No. and Date	0310786464 dated 07.07.2014
Subject	Request of M/s Encube Ethicals Private Limited for enhancement in the quantity of import item in respect of ad-hoc norms fixed against Advance Authorization No. 0310786464 dated 07.07.2014.

Decision: The Committee considered the case as per agenda and it was decided to fix the ad-hoc input output norms under para 4.07 of HBP as per details below or as applied by firm whichever is lower: -

S.No	Export Product	S.No	Import item	Qty. allowed (Kgs) required per unit of export product.
1, 2 & 18	SECURA Protective Cream	1	Petrolatum Jelly Yellow / White Fonoline Petrolatum	0.15300 Kgs
		2	Cetostearyl Alcohol	0.04080 Kgs
		3	Mixture of Stearyl Alcohol	0.07140 Kgs
		4	Wickenol 163	0.02040 Kgs
		5	2,5- Dioxo-4-Imadazollidinyl Urea	0.00204 Kgs
		6	Spary Dried Aloe Vera Powder	0.00038 Kgs
		7	Clove Bud Oil/ Clove Oil	0.00204 Kgs
		8	Zinc Oxide USP	0.10200 Kgs
		9	Empty Plastic Tube made up of HDPE 40 Gms	As per packing policy

3 & 4	SECURA Protective Ointment	1	Petrolatum Jelly Yellow / White Fonoline Petrolatum	1.00765 kgs.
		2	Clove Bud Oil/ Clove Oil	0.00306 Kgs
		3	Vitamin A & D3 in corn Oil	0.00010 Kgs
		4	Dye D & C green No. 6	0.00001 Kgs
		5	Plastic Tube made up of HDPE 70 Gms	As per packing policy.

5& 6	SECURA Moisturizing Cream	1	Petrolatum Jelly Yellow / White Fonoline Petrolatum	0.1258 Kgs
		2	White Mineral Oil Bearing Brand/Tradename Super White Protopet or any Other	0.0204 Kgs
		3	Sorbitan Sesquioleate bearing brand SPAN83LQ(SG) (SORBITANSESQUIOLEATE/CRILL 43) OR ANY OTHER	0.0306 Kgs
		4	Fragrance M 744/PERFUME M77467	0.00051 Kgs

7, 8 & 17	SECURA Extra Protective cream	1	Petrolatum (White Fonoline Petrolatum)	0.4164 Kgs
		2	Methyl Glucose (Glucate Do)	0.0520 Kgs
		3	Mineral Oil Kyadol	0.0418 Kgs
		4	Cetearyl Alcohol Lanette O	0.0624 Kgs
		5	Cellulose Gum (Akucell AF 2781)	0.0312 Kgs
		6	Karaya Gum Gum Karaya Mk 200	0.0728 Kgs

		7	Lonzaguard Benzothonium chloride	0.00133 Kgs
		8	Diazolidinyl Urea Germal II	0.00204 Kgs
		9	Zinc Oxide	0.3122 Kgs

9	SECURA Antifungal greaseless	1	Allantoin	0.00204 Kgs
		2	Petrolatum Jelly Yellow / White bearing Brand/Trade name super White Protopet or any other	0.15300 Kgs
		3	Cetostearyl Alcohol Bearing Brand / Trade Name Lanettee O or any other	0.06120 Kgs
		4	Mixture of Stearyl Alcohol with non-ionic Emulsfer Bearing Brand name Emulgate F or any other	0.07140 Kgs
		5	Wickenol 163	0.02040 Kgs
		6	2,5- Dioxo-4-Imadazollidinyl Urea Bearing brand name Allantoin or any other	0.00204 Kgs
		7	Glyceryl Stearate Drewmlse 200 K Flake	0.04080 Kgs
		8	Plastic Tubes made up of HDPE whether printed or not, 57 Gms	As per packing policy.

10	SECURA Antifungal extra thick	1	Petroleum jelly yellow/white bearing brand/trade name petroleum or white fonoline any other	0.40800 kgs
		2	METHYL GLUCOSE DIOLEATE Bearing Brand/ trade name GLUCATE (TM) Do EMULSIFIER or any other	0.05100 kgs
		3	White Mineral Oil Bearing Brand/Trand name Kaydol or any other	0.04080 kgs
		4	Cetearyl Alcohol Bearing Brand/trade Name Lanettee O or any other	0.06120 kgs
		5	CELLULOSE GUM Bearing brand/trade name AKUCCELL AF 2781W or any other	0.03060 kgs
		6	Karaya Gum bearing brand/trade name PWD KARAYA GUM SUPERFINE MK 200 FCC or any other	0.07140 kgs
		7	Benzethonium Chloride USP Bearing brand/trade name Lonza Guard or any other	0.00133 kgs
		8	DIAZOLIDINYL urea Beating brand/trade name GERMALL II or any other	0.00204 kgs
		9	ZINC OXIDE USP GRADE	0.3122 kgs
		10	Plastic tubes made up HDPE whether printed or not, 92 grams	As per packing policy.

11 & 12	Secura Moisturising lotion	1	Petroleum Jelly yellow/ white Bearing Brand/ trade name White White protopet is or any other	0.02040 kgs
		2	Glyceryl Stearate Drewmulse 200 K Flake or any other	0.01020 kgs
		3	Cetearyl Alcoho+ Cletereth 20 Bearing brand/ trade name COSMOWAXJ PASTILLES or any other	0.1530 kgs
		4	Stearic Acids Bearing Brand/trade name Emersol 132 or any other	0.02040 kgs
13 & 14	Unicare moisturizing lotion	1	Spray Dried Ale Vera Powder Regular 100X (TD 013) Alternate Name Aloe Vera Barbadosis	0.00051 kgs
		2	2,5 DIOXO4IMIDAZOLLIDINYL UREA Beating brand name Allantoin or any other	0.00510 kgs
		3	Stearic Acid UREA bearing Brand/trade name Emersol 132 or any other	0.02550 kgs

		4	Stearyl Alcohol Bearing Brand/ trade name Lanettee 18 or any other	0.00612 kgs
		5	Lecithin bearing Brand/ Trade name	0.00255 kgs
		6	Fragrance M 744 PERFUME M 77467	0.00102 kgs
15& 16	Uniderm Moisturizing cream 85 gms	1	White Mineral Oil Bearing Brand / Trade name Kaydol or any other	0.02040 Kgs
		2	Pharmalan PH EUR	0.07140 Kgs
		3	Petrolatum Jelly Yellow / White bearing Brand/Trade name super White Protopet or any other	0.07140 Kgs
		4	Sorbitan Sesquioleate bearing brand SPAN83LQ(SG) (SORBITANSESQUIOLEATE/CRILL 43) OR ANY OTHER	0.03060 Kgs
		5	Benzethonium Chloride USP Bearing brand / Trade name Lonza Guard or any other	0.00153 Kgs
		6	Vitamin A & D3 Corn Oil	0.00010 Kgs
		7	PERFUME M77467 Fragrance M 744	0.00051 Kgs
			8	Plastic Tube made up of HDPE wether printed or not, 85 Gms
19	Solosite wound gel	1	Akucell sw 3009 x 181 Carboxy Methyl cellulose	0.02040 kgs.
		2	Allantoin (2,5- Dioxo-4-Imadazollidinyl Urea)	0.00510 Kgs
21	Solosite Soothing Hydrating Healing gel	1	Carboxy Methyl Cellulose bearing brand / Trade name Akucell SW 3009X 181 or any other	0.02244 Kgs
		2	2,5- Dioxo-4-Imadazollidinyl Urea Bearing brand name Allantoin or any other	0.00510 Kgs
RA concerned may take further necessary action as per above decision of NC				
